

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 46 of 2014

Dated : 24th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D. Subrahmanya Bhat

..... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.....Respondent(s)

Counsel for the Appellant (s):

Mr. Anantha Narayan M.G.

Counsel for the Respondent(s):

Mr. Anand K. Ganesan for R.1
Ms. Swapna Seshadri for R.2

ORDER

The learned counsel for the Appellant seeks some more time to file the Written Submissions. Accordingly, he is directed to file the same on or before 30.07.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **30.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt